

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
CONT.CAS(C)No. 29/2013

04.10.2013

Heard Mr. H.L. Shangreiso, learned counsel appearing for the petitioner.

From the record, it appears that service is not complete.

List the matter after Puja vacation i.e. 25.10.2013.

JUDGE

***D. Nary***